	(F	iling under clause (ca) of sub-regulation	-	nere for previous Lis the IBBI (Insolvency		for Corporate Perso	ns) Regulations, 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	108	3404855057	83	634301932	9.89	0	2837006184	0	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	3553013355	1	3553013355	55.37	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	11	2534017018	4	127701781	1.99	0	2406315237	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	112	129513816	91	70772677	1.10	0	48878125	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	10	1175656151	10	1165388623	18.16	0	10267528	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	32	959782778	14	54180628	0.84	0	905602150	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	35	2891458337	11	811075391	12.64	0	2080382946	0	<u>Annexure 9</u>
Total		309	14648296512	214	6416434387	100.00	0	8288452170	0	